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I Jagannadham Vs Ajana Sinha, I.P.S & Others

Contempt Case No. 5204 Of 2022

Court: Andhra Pradesh High Court - Amaravati

Date of Decision: Nov. 10, 2023

Acts Referred:

Contempt Of Courts Act, 1971 â€" Section 10, 11, 12#Central Civil Services (Pension) Rules,

1972 â€" Rule 17, 18, 19, 20

Hon'ble Judges: Dr. K. Manmadha Rao, J

Bench: Single Bench

Advocate: V Padmanabha Rao, J U M V Prasad

Final Decision: Disposed Of

Judgement